

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-10394-JK (LD) of 2024

DATED:- 10- 06 - 2024

Sanction is hereby accorded to the appointment of Officer's of Rural Development and Panchayati Raj Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 10.06.2024

No:-LAW-OIC/6/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner/Secretary to Government, Department of Rural Development and P.R.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer.

Annexure to the Government Order No.10394-JK(LD) of 2024 dated 10.06.2024.

S No.	Title of the Case	OIC
1	OA No. 1524/2023 titled Savita Devi Sharma Vs Union Territory of Jammu and Kashmir and others.	Sh. Shafiq Ahmed Mir, Assistant Commissioner Development Poonch
2	WPC No. 1888/2022 titled Shabir Ahmed vs UT of J&K and Ors	Sh Vijay Kumar Verma ACD Rajouri
3	WPC NO. 2945/2023 titled Resident of Panchayat Nonial Lower Vs UT and Ors	Naveel Hamdani ACD Rajouri
4	WPC No. 2826/2023 titled Mohd Hussain Vs UT of J&K and Ors	Rakesh Thappa BDO Doongi
5	WP_C No. 2972/2023 titled Inhabitants of Village Targain Upper through Mohd Aslam Vs UT and Ors	Ayaz Ahmed Bhat BDO Raj Nagar

Jm

Reyaz